NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION

PETITION NUMBER

: TCP/21/2016

NAME OF THE PETITIONER(S)

: Mr. Ramesh Jagtiani

NAME OF THE RESPONDENT(S)

: P. Nammasivayam and 3 others

(In the matter of Argus Enterprises (P) Limited)

UNDER SECTION

: 397/398

Hani Shanka Mani	R 4.	a)
Sandeep Kumai.	Fro Petitionar	M. Tayord
For V Mahush & Association Vish mu Moham	R2, R3	VE
	For Hon' Shanka. Mani Sandeep Kuma. M. Jayashrer For V Mahush & Association Vishmu Mohan	Hon' Shanka. Mani Sandeop Kuma. M. Jayashree For V Mahish & Association D 2 0 2

ORDER

Ms M Jayashree, representing the PCS for the petitioner present. Shri Vishnu Mohan, R2 & R3 and Shri Sandeep Kumar, counsel for R4 are present. Both the counsel sought time for submitting their arguments. Time enlarged at their request. Put up on <u>06.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)